GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT

NOTIFIC ATION

Dated Shillong, the 27th June, 2025

No. LJ (B) 48/2020/196 —In exercise of the powers conferred by sub-section (2) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints Shri. Gautam Warjri, Additional Deputy Commissioner as the Additional District Magistrate within East Khasi Hills District, with immediate effect until further orders.

Sd/(Cyril V.D. Diengdoh),
Commissioner & Secrétary to the Govt. of Meghalaya,
Law Department

Memo No. LJ (B) 48/2020/ 196-A, Copy forwarded to:-

Dated Shillong, the 27th June, 2025

- 1. The Additional Deputy Commissioner, East Khasi Hills District, Shillong with reference to your letter No. KCR.20/1/90/Vol-I/58/307 Dt. 09.06.2025.
- 2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
- 3. Personnel & A.R. (A) Department for information.
- 4 DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sanny

Deputy Secretary to the Govt. of Meghalaya, Law (B) Department.